

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A. No. 11/93 to O.A./27/93

~~Ex No.~~ O.A./27/93 to O.A./33/93 and
O.A./43/93 and O.A./44/93

DATE OF DECISION 12-3-1993

Shri P.G.Patel & others Petitioner

Mr.M.S.Trivedi Advocate for the Petitioner(s)

Versus

Union of India & others Respondent

Mr.Akil Kureshi Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. N.B. Patel

: Vice Chairman

The Hon'ble Mr. V. Radhakrishnan

: Admn. Member



1. Shri P.G.Patel
2. Shri D.M.Patel
3. Shri B.S.Baria
4. Shri A.M.Patel
5. Shri M.S.Patel
6. Shri R.B.Zala
7. Shri J.N.Patel
8. Shri A.V.Baria
9. Shri C.N.Patel

All are the Casual Labourers,

S.D.O.P.,

Nadiad .

.....applicants

(Advocate : Mr.M.S.Trivedi)

versus



1. Union of India through
The Secretary,
Ministry of Telecommunication,
Sanchar Bhavan,
New Delhi.

2. Telecommunication District Manager,
Office of the Telecommunication,
District Manager,
Nadiad.

3. Sub Divisional Officer,
Office of the Sub Divisional Officer,
Telegraphs,
Nadiad.

....respondents

(Advocate : Mr. Akil Kureshi)

O R A L O R D E R

O.A./11/93 to O.A./27/93

O.A./27/93 to O.A./33/93 and

O.A./43/93 and O.A./44/93

Date : 12-3-1993

Per : Hon'ble Mr.N.B.Patel,
Vice Chairman



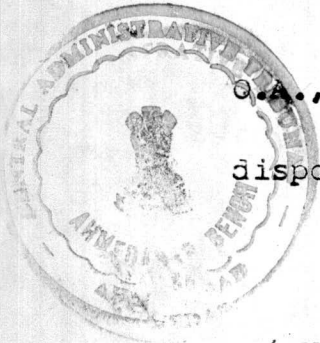
Mr.M.S.Trivedi, learned advocate for
the applicant.

Mr.Akil Kureshi, learned advocate for
the respondents.

Mr.Trivedi states that all the applicants have made representations on or about 5th January, '93. Even if some applicants have not made representations, they may now make it within a period of 2 weeks hereof. All the representations received, and , to be received, by the department may be treated as having been received within time. The representations may be considered and decided as expeditiously as possible. The decisions taken on the representations made by the applicants may be communicated to them in writing and in case of any decision to terminate

the services of any applicant or applicants, such decisions may not be implemented for a period of 10 days, after communication thereof to the concerned applicant(s). If any of the applicants feels aggrieved by the decision taken on his representation, he will be at liberty to move the Tribunal for revival of his application by filing Miscellaneous Application. This Original Application is disposed of as above.

In view of this order passed in

 Q.A., The M.A. does not survive and stands disposed of accordingly.

Sd/-
(V.Radhakrishnan)
Member (A)

Sd/-
(N.B.Patel)
Vice Chairman

TRUE COPY

Atul Raval
Section Officer
Central Administrative Tribunal
Ahmedabad Bench.

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD.

Application No. OA/19/93 of 199

Transfer Application No. _____ Old Writ Pet. No. _____

C E R T I F I C A T E

Certified that no further action is required to be taken and
the case is fit for consignment to the Record Room (^Decided).

Dated : 30/03/93

Countersigned :

Chaitanya 15/3/93
Section Officer/Court Officer

R. S. Christy
Sign. of the Dealing Assistant.

INDEX SHEET

NAMES OF THE PARTIES D.C. Meekwarner

12. of 1. 8. 018

[illegible]

CENTRAL ADMINISTRATIVE TRIBUNAL

AHMEDABAD BENCH

AHMEDABAD.

Submitted:

C.A.T./JUDICIAL SECTION.

Original Petition No:

CA/19/92

of

1992

Miscellaneous Petition No:

of

Shri

D. C. Makwana

Petitioner(s)

Versus.

U. O. India 8 m

Respondent(s).

This application has been submitted to the Tribunal by

Shri

M. S. Trivedi

Under Section 19 of the Administrative Tribunal Act, 1985.

It has been scrutinised with reference to the points mentioned in the check list in the light of the provisions contained in the Administrative Tribunal Act, 1985 and Central Administrative Tribunals (Procedure) Rules, 1985.

The Applications has been found in order and may be given to concerned for fixation of date except item no 2 (c), 4, 7 (a), 7 (b) & 213.

The application has not been found in order for the reasons indicated in the check list. The applicant Advocate may be advised to rectify the same within 14 days/draft letter is placed below for signature. Order in CA 1/484/92 may be pursued.

ASSTT:

S.O. (J):

D.R. (J):

KNP24492.